NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.72/BB/ 17	-	For hearing	Rule 6 of IB	Next Radio Ltd Vs JustAdzI nformedia Pvt Ltd

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
	NIKHIL.K	PETITIONER	Al'elphie le
	98453 3736.		1,

ORDER

Counsel for Petitioner is present. He has filed Memo containing the addresses of the Directors. Registry to prepare notice on the Directors and Counsel for Petitioner is directed to collect the notice from the registry and to serve it on the Directors. List it on 04/01/2018.

Member (T)

Member (J)